

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

ABSTRACT

**DISTRICT AND SESSIONS JUDGES -Transfers and Postings of District and Sessions Judges - ORDERS - ISSUED.**

---

**ROC.NO.1358/2019-B.SPL.**

**NOTIFICATION NO.241 (A) -B.SPL.**

**DATED:26.04.2019.**

**READ:**

High Courts proceedings Roc No .1358/2019-B.SPL, dated 25.04.2019.

In continuation of the High Courts proceedings read above the High Court is pleased to order the following Transfers and Postings of District and Sessions Judges:-

Sri M.Johnson, II Additional Chief Judge, City Civil Court, Hyderabad who was transferred and posted as Special Judge for trial of cases under SCs and STs (POA) Act, 1989 -cum- V Additional District and Sessions Judge, Karimnagar in the High Courts proceedings read above is posted as Special Judge for trial of Anti Corruption Bureau cases, Karimnagar (post kept vacant).

Sri M.Johnson, shall handover charge of his post to the IX Additional Chief Judge, City Civil Court, Hyderabad on or before 27.04.2019 and proceed to take charge of his new post i.e., Special Judge for trial of Anti Corruption Bureau cases, Karimnagar, on or before 04.05.2019 from the Judge, Family Court -cum- VIII Additional District and Sessions Judge, Karimnagar.

The IX Additional Chief Judge, City Civil Court, Hyderabad will be in full additional charge of the post of II Additional Chief Judge, City Civil Court, Hyderabad until further orders.



**REGISTRAR GENERAL**  
**FAC REGISTRAR (VIGILANCE)**

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the **Acting Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and all other Registrar, High Court for the State of Telangana at Hyderabad
4. The Registrar, (I.T-cum-Central Project Coordinator), High Court for the State of Telangana at Hyderabad (**with a request to direct the concerned to upload the proceedings in the High Court's Website**)
5. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
6. The Director, Telangana State Judicial Academy, Secunderabad.

7. The Chief Judge, City Civil Court, Hyderabad.
8. The Principal District and Sessions Judge, Karimnagar.
9. The II Additional Chief Judge, City Civil Court, Hyderabad.
10. The IX Additional Chief Judge, City Civil Court, Hyderabad.
11. The Special Sessions Judge Special Judge for trial of Cases under STs and STs (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Karimnagar.
12. The Special Judge for trial of Anti Corruption Bureau cases, Karimnagar,
13. The Judge, Family Court -cum- VIII Additional District and Sessions Judge, Karimnagar
14. The Pay and Accounts Officer, Hyderabad.
15. The District Treasury Officer, Karimnagar.
16. **THE SECTION OFFICERS:-**  
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court for the State of Telangana, Hyderabad.